

[Translation]

Deaths in Five Star Hotels in Delhi

5544. SHRI RAM PUJAN PATEL : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the number of deaths occurred in five-star hotels in Delhi during the last two years as per the official statistics; and

(b) the security arrangements proposed to be made in future by Government in the five-star hotels for the tourists staying therein ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) :

(a) The Department of Tourism does not receive or maintain statistics relating to deaths in Hotels. However, as per information collected from the hotels/their Corporate Offices, 6 cases of deaths occurred in 5-Star hotels in Delhi in the last two years.

(b) All Five Star hotels have their own elaborate security arrangements for the safety of tourists staying therein. The Hotel and Restaurant Approval and Classification Committee of the Department during its initial and subsequent inspections, looks into the adequacy of these arrangements.

[English]

SCs/STs Employees in National Sample Survey of India

5545 SHRI ANADI CHARAN DAS : Will the Minister of PLANNING be pleased to state :

(a) the total number of employees in the National Sample Survey of India and also in its office at Bhubaneswar as on 1st March, 1982 and as on the 1st March, 1985 category-wise;

(b) the number of SCs and STs employees on these dates category-wise in these offices;

(c) whether reservation rules in favour of SCs and STs employees are being followed and rosters maintained;

(d) the reasons for the shortfall, if any, and the steps taken to fill the quota reserved for SC and ST employees; and

(e) the number of reserved posts lapsed during the last three years and whether carried forward rules were applied in these cases ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI K.R. NARAYANAN) : (a) to (e). The information is being collected from the field offices of National Sample Survey Organisation located through out the country and will be laid on the table of the House.

Unresolved Issues Between India and Bangladesh

5546. SHRI KALI PRASAD PANDEY : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether India has expressed its desire to sort out the unresolved issues between India and Bangladesh through negotiations;

(b) if so, the nature of unresolved issues;

(c) the response of the Bangladesh Government towards this suggestion of India; and

(d) when the negotiation is likely to take place to sort out the unresolved issues ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHEED ALAM KHAN) : (a) Yes, Sir.

(b) The more important unresolved issues are: The Question of augmentation and sharing of the Ganga waters; the large scale and continuing illegal immigration from Bangladesh; and, the vesting of properties in Bangladesh of Indian Nationals and their Bangladeshi cosharers.

On Tin Bigha, Government remains committee to handing over the corridor on lease to Bangladesh.

There are in addition, a few subjects such as: the delimitation of the Maritime